

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 16.03.2021 (TUESDAY)

COURT OF CHAIRPERSON

11:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|--|--|-------------------------------|--|
| 1. | Comp. App. (AT) (Ins) No. 98 of 2021 | Kuldeep Verma Resolution Professional K.S Oils Ltd. Vs. State Bank of India and Ors. | Jitender Ratta | Sumant Batra-R1 to R13 Pooja M Saigal-R14 & R15 |

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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**